

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. S. JAGATHRAKSHAKAN): (a) and (b) The National Manufacturing Policy contains dispensations to facilitate manufacturing industry both in the National and Manufacturing Zones (NIMZs) and for manufacturing industry in the country as a whole including wherever manufacturing units are able to organize themselves in clusters as stipulated in the policy. These dispensations include *inter-alia* an exit mechanism; subsidy for technology acquisition and production of green technology; token incentives for adoption of clean manufacturing practices; skill development initiatives by the private sector; finance for small and medium enterprises; and for creation of physical and institutional infrastructure.

(c) and (d) The States have been requested to identify land banks for setting up of the National Investment and Manufacturing Zones. The Government has received proposals for setting up NIMZs from Governments of Maharashtra, Karnataka, and Andhra Pradesh.

Setting up IT SEZ in Assam

2023. SHRIMATI NAZNIN FARUQUE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government proposes to set up IT Special Economic Zone (SEZ) in Assam;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): (a) to (c) As per the Special Economic Zones Act, 2005, a Special Economic Zone (SEZ) may be established either jointly or severally by the Central Government, State Governments or any person for manufacture of goods or rendering services or for both or as a Free Trade and Warehousing Zone. Proposals for setting up of SEZs are considered by the Board of Approval only after written consent of the concerned State Government. SEZs being set up under the Act are primarily private investment driven. No proposal for setting up an IT special Economic Zone in Assam has been received.